

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 291/16	Hearing	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SIMHADJTA 9620368951	DI-DR RI-RL	L. Ledu
2)	Mayur. M 8884909518	Petitioner	Mayur

Counsel for petitioner is present. Counsel for respondents 1 to 4 is also present. Counsel for petitioner requested time to proceed with the matter. Counsel for respondents opposed. It is a new case filed in 2016. The matter is adjourned to 02.08.2017.

List it on 02.08.2017 for hearing.


MEMBER (J)


MEMBER (T)